

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 587 OF 2008

Wednesday, this the 22nd day of April, 2009.

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

1. S.S.Mony
Retired Audit Officer
Office of the Accountant General (Audit)
Kerala, Trivandrum
Residing at No.206, Sangeeth Nagar
Thycaud, Trivandrum – 14

2. S.Murugan
Retired Audit Officer
Office of the Accountant General (Audit)
Kerala, Trivandrum
Residing at "Sumankala' No.TC 51/2454
Thenguvila Lane, Pappanancode
Trivandrum

3. R.Ramachandran
Retired Supervisor
Office of the Accountant General (Audit)
Kerala, Trivandrum
Residing at TC 2/3006, Panachamood Lane
Pattom Palace P.O., Trivandrum

... Applicants

(By Advocate Mr. TCG Swamy)

versus

1. Union of India represented by the
Secretary to the Government of India
Ministry of Personnel, Public Grievances & Pensions
Department of Pension and Pensioners Welfare
3rd Floor, Lok Nayak Bhavan
Khan Market, New Delhi

2. The Pay and Accounts Officer
Central Pension Accounting Officer
Ministry of Finance, Department of Expenditure
Trikoot – II Complex, Bhukaji Cama Place
New Delhi– 110 066

3. The Pay and Accounts Officer
Office of the Account General (A&E)
Kerala, Trivandrum – 39

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4. The Accountant General (A&E)
Kerala, Trivandrum

5. The Comptroller & Auditor General
New Delhi ... Respondents

(By Advocate Mr.P.S.Biju, ACGSC (R1&2)
Advocate Mr.P.Nandakumar (R3-5))

The application having been heard on 22.04.2009 the Tribunal on the same day delivered the following:

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

OA is stated to have become infructuous. Annexures R – 3 (e), (f) and (g) refer. In view of the above, OA is closed.

Dated, the 22nd April, 2009.



Dr.K.B.S.RAJAN
JUDICIAL MEMBER

vs